

OA 2010/05

10/07/06

Hon. Mr. A.K. Bhatnagar, J.M.

Even in the revised call, none for the applicant. Shri V.K. Pandey for the respondents. It is also found that Counter-Affidant in this case has already been filed on 20/10/05 but no R.A. has so far been filed by the applicant.

Under the circumstances, it appears that the applicant is not interested in pursuing this matter any more. Accordingly, the O.A. stands dismissed in default and for non-prosecution.

for
J.M.

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